

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:743
ANSWERED ON:25.07.2003
RESIDENTIAL SCHOOLS
A. VENKATESH NAIK

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government are providing education fund for the children of Tribal community;
- (b) if so, the details thereof;
- (c) whether residential schools are being opened for Tribal students;
- (d) if so, the number of residential schools opened during last three years in each State, particularly the Karnataka; and
- (e) the amount of education fund provided for residential schools during the above period, State-wise?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) & (b): The Government are providing funds for the development of education amongst the tribal children of the country under the programmes of Special Central Assistance to Tribal Sub-Plan, Grants under Article 275(1) of the Constitution and the schemes of Post Matric Scholarships for ST students, National Overseas Scholarship for Higher studies abroad, Coaching and Allied scheme for ST students, Vocational Training in Tribal Areas, Upgradation of Merit for ST students, Book Bank for ST students, Establishment of Ashram Schools in Tribal Sub-Plan Area, Construction of Girls` Hostels, Construction of Boys` Hostels, Setting up Educational Complexes in Low Literacy Pockets for the Development of Women`s Literacy and Grant in aid for Voluntary Organisations working for the welfare of STs.

(c) to (e): Yes, Sir. Grants under Article 275(1) of the Constitution, are provided to the State Governments to establish Eklavya Model Residential Schools for imparting quality education to the tribal students of VIth to XIIth Standard During the Ninth Plan period, funds were provided for establishing 84 Eklavya Model Residential Schools in the country. A statement showing the State-wise number of Eklavya Model Residential Schools, including Karnataka, sanctioned, and funds provided during the last three years is enclosed as Annexure.

ANNEXURE ANNEXURE REFERRED TO IN REPLY TO PARTS (C) TO (E) OF THE LOK SABHA UNSTARRED QUESTION NO. 743 FOR ANSWER ON 25.07.2003 REGARDING RESIDENTIAL SCHOOLS STATEMENT SHOWING STATEWISE NUMBER OF EKLAVAYA MODEL RESIDENTIAL SCHOOLS AND FUNDS PROVIDED DURING THE LAST THREE YEARS

(Rs. In crore)

S.No. State No. of Schools for which amount
released during IXth Plan 2000-01 2001-02 TOTAL OF THE IXth PLAN 2002-03
AR AR AR AR

1	Andhra Pradesh	6	0.00	10.50	16.50	1.20
2	Assam	2	0.00	0.00	2.00	0.00
3	Bihar/Jharkhand	4	0.00	0.00	4.00	6.00
4	Gujarat	6	0.00	8.00	12.00	0.00
5	Himachal Pradesh	1	0.00	0.00	1.00	0.00
6	Jammu & Kashmir	1	0.00	0.00	1.00	0.00
7	Karnataka	3	0.00	6.05	8.05	0.00
8	Kerala	2	0.00	0.00	2.00	2.20
9	Madhya Pradesh	9	0.00	8.10	25.10	0.00
10	Chhattisgarh	8	0.00	0.00	2.85	
11	Maharashtra	4	0.00	0.00	4.00	0.00
12	Manipur	3	4.00	0.00	5.00	1.25
13	Orissa	10	0.00	7.40	11.40	2.00
14	Rajasthan	7	5.00	5.50	17.50	0.00
15	Sikkim	1	0.00	1.50	2.50	0.00
16	Tamil Nadu	1	0.00	1.95	2.95	0.00
17	Tripura	3	0.00	1.50	4.50	3.00
18	Uttar Pradesh	1	0.00	1.50	2.50	0.00

19 West Bengal	5	0.00	0.00	5.00	1.50
20 Arunachal Pradesh	1	0.00	0.00	1.00	0.00
21 Meghalaya	2	0.00	0.00	2.00	0.00
22 Mizoram	1	0.00	0.00	1.00	0.00
23 Nagaland	3	4.50	0.00	7.50	0.00
Total	84	13.50	52.00	138.50	20.00

AR = AMOUNT RELEASED